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Title: Need to issue orders regarding the confirmation of services of the contractual workers working in the Central Institute of Fisheries Education, Mumbai.

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH WEST): Hon. Deputy-Speaker, Sir, thank you for giving me this opportunity to raise an important matter. This is regarding confirmation of contract workers working in the Central Institute of Fisheries Education, Mumbai since many years. They are discharging their duties to the satisfaction of the management of CIFE. The irony is that when there is a need to appoint workers on permanent basis, the management is going to the open market instead of confirming the contract workers against those vacancies. The Government has to take a policy decision regarding confirming contract workers working in the various Government establishments, including the Central Institute of Fisheries Education.

Therefore, I would like to urge upon the Minister of Agriculture to issue necessary orders regarding the confirmation of services of the contractual workers as it would entitle 200 contract workers and their families in getting Provident Fund, Insurance, Earned Leave and medical facilities on par with the permanent employees.

HON. DEPUTY-SPEAKER:

Shri Arvind Sawant,

Anandrao Adsul,

Rahul Shewale,

Shrirang Appa Barne,

Hemant Godse and

Shri Kunwar Pushpendra Singh Chandel are permitted to associate with the issue raised by Shri Gajanan Kirtikar.